

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI**

**FOR THE MONTH OF October– 2024**

<b>Form-1</b>									
<b>List of cases e-filed during the month</b>									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-	-	-

<b>Form -2</b>							
<b>List of cases in which e-payment of Court fees was made during the month</b>							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	Nainital	-	-	-	-	-

**Form -3****List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
1	Commercial Court, Dehradun	Dehradun	Misc 70/91/2024	Anish Ahmed Vs. Shriram Transport			3-10-2024
2	Commercial Court, Dehradun	Dehradun	Misc 70/91/2024	Anish Ahmed Vs. Shriram Transport			3-10-2024

3	Commercial Court, Dehradun	Dehradun	Misc 70/91/2024	Anish Ahmed Vs. Shriram Transport			3-10-2024
4	Commercial Court, Dehradun	Uttarkashi	Arb 50/2024	Anil Mehta Vs. State of Uttarakhand			15-10-2024
5	Commercial Court, Dehradun	Dehradun	Commercial Suit 217/2024	Bank of India Vs. Ambika Enterprises			5-10-2024
6	Commercial Court, Dehradun	Dehradun	Misc 70/91/2024	Bank of India Vs. Parnit Pal			19-10-2024
7	Commercial Court, Dehradun	Dehradun	Commercial Suit 219/2024	Canara Bank Vs. Hemant Arora Light			3-10-2024
8	Commercial Court, Dehradun	Dehradun	Commercial Suit 219/2024	Canara Bank Vs. Hemant Arora Light			3-10-2024
9	Commercial Court, Dehradun	Dehradun	Commercial Suit 60/2023	Canara Bank Vs. Lavanya Associates			14-10-2024
10	Commercial Court, Dehradun	Dehradun	Commercial Suit 125/2024	Canara Bank Vs. Royal Fabrication			16-10-2024
11	Commercial Court, Dehradun	Dehradun	Commercial Suit 126/2024	Canara Bank Vs.Saanvi Jewellers			16-10-2024

12	Commercial Court, Dehradun	Dehradun	Arb 64/2024	Garhwal Mandal Vs. Laxmi Contractor			5-10-2024
13	Commercial Court, Dehradun	Dehradun	Arb 64/2024	Garhwal Mandal Vs. Laxmi Contractor			5-10-2024
14	Commercial Court, Dehradun	Dehradun	Arb 65/2024	Garhwal Mandal Vs. Laxmi Contractor			5-10-2024
15	Commercial Court, Dehradun	Dehradun	Arb 65/2024	Garhwal Mandal Vs. Laxmi Contractor			5-10-2024
16	Commercial Court, Dehradun	Dehradun	Arb 68/2024	Harshit Jaiswal Vs. Rithik Jarawat			16-10-2024
17	Commercial Court, Dehradun	Dehradun	Arb 68/2024	Harshit Jaiswal Vs. Rithik Jarawat			16-10-2024
18	Commercial Court, Dehradun	Tehri Garhwal	Arb 63/2024	Honour Secure Sense Vs. Navyog Engineering			5-10-2024
19	Commercial Court, Dehradun	Haridwar	Misc 70/96/2024	Jsus and Sons Vs. Canara Bank			5-10-2024
20	Commercial Court, Dehradun	Nainital	Arb 69/2024	Kanwaljeet Vs. State of Uttarakhand			18-10-2024

21	Commercial Court, Dehradun	Nainital	Arb 69/2024	Kanwaljeet Vs. State of Uttarakhand			18-10-2024
22	Commercial Court, Dehradun	Haldwani	Arb 69/2024	Kanwaljeet Vs. State of Uttarakhand			18-10-2024
23	Commercial Court, Dehradun	Dehradun	Commercial Suit 218/2024	Mukesh Kumar Vs. R. V. Pacific			27-10-2024
24	Commercial Court, Dehradun	Dehradun	Commercial Suit 175/2024	PNB Vs. Durga Fabric			11-09-2024
25	Commercial Court, Dehradun	Dehradun	Commercial Suit 175/2024	PNB Vs. Durga Fabric			11-09-2024
26	Commercial Court, Dehradun	Chandigarh	Arb 2/2024	PNB Vs. PRIL			15-10-2024
27	Commercial Court, Dehradun	Dehradun	Misc 70/53/2023	Shriram Transport Vs. Deepa			1-10-2024
28	Commercial Court, Dehradun	Dehradun	Misc 70/53/2023	Shriram Transport Vs. Deepa			1-10-2024
29	Commercial Court, Dehradun	Noida	Misc 70/28/2024	State of Uttarakhand Vs. Dwarika			15-10-2024
30	Commercial Court, Dehradun	Haridwar	Arbitration Execution 80/20	Sundaram Finance Vs. Vijender Kumar			19-10-2024
31	Commercial Court, Dehradun	Haridwar	Arbitration Execution 80/20	Sundaram Finance Vs. Vijender Kumar			19-10-2024
32	Commercial Court, Dehradun	Haridwar	Misc 70/06/2024	Sundaram Finance Vs. Anuj Kumar			15-10-2024
33	Commercial Court, Dehradun	Haridwar	Misc 70/06/2024	Sundaram Finance Vs. Anuj Kumar			15-10-2024

34	Commercial Court, Dehradun	Haridwar	Misc 70/04/2024	Shri Ram Transport Vs. Sadakat			15-10-2024
35	Commercial Court, Dehradun	Haridwar	Misc 70/04/2024	Shri Ram Transport Vs. Sadakat			15-10-2024
36	Commercial Court, Dehradun	Dehradun	Commercial Suit 226/2024	The Nainital Bank Vs. Khalid Tyagi			18-10-2024
37	Commercial Court, Dehradun	Dehradun	Commercial Suit 226/2024	The Nainital Bank Vs. Khalid Tyagi			18-10-2024
38	Commercial Court, Dehradun	Dehradun	Commercial Suit 364/2023	Vardhman Instrument Vs. Niharith			15-10-2024
39	Commercial Court, Haldwani	Nainital	Commercial Suit (O.S.) No. 232/ 2024	M/s Balaji Sales Vs M/s Prakash BPO			10-07-2024
40	Commercial Court, Haldwani	Nainital	Misc Case No. 95/2024	Vinayak Industries Vs M/s Diamond Timber Industries			10-09-2024

<b>Form -4</b>						
<b>List of total no. of cases randomly allocated during the month</b>						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-

2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani	Nainital	-	-	-	-

<b>Form -5</b>							
<b>List of cases in which cases Management Hearing was held during the month</b>							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	<b>High Court of Uttarakhand, Nainital</b>	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-

**Form 6**

**Contested commercial cases disposed during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	A.O.414of 2024	Saurabh Chaudhary Vs. Apport Developers Pvt. Ltd. & ors.	Sagar Kothari, Sunayana Kohli Kothari Vs. ....	07.10.2024	Yes	08.10.2024	01 Day	Contested/ disposed of	N/A	N/A	U/s 37 of Arbitration & Conciliation Act r/w Section 13 of Commercial Court's Act.



		Dehradun	A.O 392of 2024	Recliners India Pvt. Ltd. Vs. Aster India Battery House & others	Priyanshu Gairola, Jai Krishna Pandey Vs. Aditya Pratap Singh, Navneet Kaushik	23.09.2024	Yes	17.10.2024	25 Days	Contested/ disposed of	N/A	N/A	U/s 37 of Arbitration & Conciliation Act r/w Section 13 of Commercial Court's Act.
		Dehradun	A.O.422 of 2024	Dhanshree agro products Pvt. Ltd. Vs. Kamaldeep Industries and others	Vaibhav Jain, Sagar Kothari Vs. C.S.C., Neeraj Garg	15.10.2024	Yes	16.10.2024	01 Day	Contested/ disposed of	N/A	N/A	U/s Section 13 of Commercial Court's Act.
2	Addl. District Judge, Commercial Court, Dehradun	1	Arbitration Execution /88/2022	HDB FINANCIAL SERVICES LTD Vs RENU GRAVIT	Gaurav Sharma	5-8-2022	No	4-10-2024	781	Contested	8-10-2024	-	Sec-36
		2	Misc. Civil reg 70/24/2024	M/s Ashwani Saini and Company Vs M/s I.A Hydro Energy Pvt. Ltd	Pranav Ahluwalia	29-2-2024	No	4-10-2024	218	Contested	8-10-2024	-	Sec-47
		3	Arbitration/30/2024	M/s Rakesh Kumar Vs Superintendant Engineer	Pranav Ahluwalia	18-6-2024	No	7-10-2024	381	Contested	9-10-2024	-	Sec-29 A

4	Arbitration/34/2024	M/s Shivalaya Constructions Co. Pvt. Ltd Vs State of Uttarakhand	T.S.Bindra	21-06-2024	No	7-10-2024	108	Contested	9-10-2024	-	Sec-29 A
5	Misc. Civil reg 70/42/2024	M/s Shivalaya Construction Company Pvt. Ltd. Vs Public Works Department	T.S.Bindra	09-4-2024	No	7-10-2024	111	Contested	9-10-2024	-	Sec-29 A
6	Arbitration Execution /213/2019	Sahkari Aawas Nirman and vitt Nigam Vs Doon Shakari Aawas Samiti and Vitt Nigam	Arun Himani	09-4-219	No	8-10-2024	1801	Contested	14-10-2024	-	Sec-36
7	Arbitration Execution /196/2019	Mahindra and Mahindra Vs Naveen Kumar Garg (Borrow)	Prabhat Barthwal	4-10-2019	No	16-10-2024	1814	Contested	19-10-2024	-	Sec-36
8	Misc. Civil reg 70/162/2023	Naveen Kumar Garg Vs Mahindra and Mahindra Financial Services	Gaurav Sharma	19-10-2023	No	16-10-2024	363	Contested	22-10-2024	-	Sec-47
9	Misc. Civil reg 70/140/2023	Superintendant Engineer Vs Lokendra Verma	Ashok Dimri	27-9-2023	No	18-10-2024	28	Contested	18-10-2024	-	Sec-47
10	Arbitration/36/2024	MBL Infrastructure Ltd. Vs Public Works Department	Sahil Gulati	5-7-2024	No	18-10-2024	382	Contested	18-10-2024	-	Sec-29 A
11	Arbitration/55/2024	M/s Litmus Marine Innovation Pvt. Ltd. Vs Uttarakhand Tourism Development Board	MM Lamba	20-9-2024	No	18-10-2024	105	Contested	18-10-2024	-	Sec-29 A
12	Arbitration/66/2024	Vijay Rathi Vs M/s Ayush Enterprises	Vibhor Tirkha	8-10-2024	No	21-10-2024	13	Contested	23-10-2024	-	Sec-29 A
13	Arbitration/15/2024	Ankit Singh Vs Shashi Nietzel	Pranav Ahluwalia	8-4-2024	No	29-10-2024	204	Contested	29-10-2024	-	Sec-9

3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	14	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
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<b>Form 7</b>						
<b>Summary of Commercial Cases during the month</b>						
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	<b>High Court of Uttarakhand, Nainital</b>		127	5	3	129
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1091	36	136	991
3	Addl. District Judge, Commercial Court Haldwani	Nainital	407	67	12	462

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

**FOR THE MONTH OF October, 2024**

	<b>Commercial Court (below District Judge Level)</b>	<b>Commercial Court (at District Judge Level)</b>	<b>Commercial Appellate Court (at District Judge level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
<b>No. of Courts Operational</b>		2	-	1	1
<b>No. of cases Instituted</b>		103	-	0	
<b>No. of appeals filed</b>		-	-	-	5
<b>No. of cases pending</b>		1453	-	5	124
<b>No. of cases disposed of</b>		148	-	0	3